

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1935
TO BE ANSWERED ON- 14/03/2022
CENTRAL SPONSORED SCHEMES

†1935. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- a. whether various State Governments have sent proposals to Union Government for equity participation and release of remaining amount under Centre Sponsored Scheme to Schedule Tribe Development Limited of States during the last three years and the current year;
- b. if so, the Year/State-wise details thereof;
- c. whether funds have been issued to State Governments; and
- d. if so, the details thereof and if not, the reasons for delay in the same?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (d): Ministry of Tribal Affairs has been implementing the scheme “Equity Support To National/State Scheduled Tribes Finance And Development Corporation (NSTFDC/STFDCs). The STFDCs are provided assistance in the form of equity by this Ministry. The ratio of its contribution is in the share of 51:49 between State and Government and Central Government. The main objectives of the scheme are as below:-

- i. Identification of eligible ST families and motivating them to undertake economic development schemes.
- ii. Sponsoring those schemes to financial institutions for credit support.
- iii. Providing financial assistance in form of margin money on low rate of interest
- iv. Providing necessary linkage/ tie-up with other poverty alleviation programmes.

Details of equity share released to the States during last three years and current year the based on their requisition is given below:

(Rs. in Lakh)				
S.No.	Name of the State/ Corporation	2017-18	2018-19	2019-20
1.	Arunachal Pradesh Ind Dev & Fin Corporation, Itanagar	5.00	0.00	0.00
2.	Goa State STs Finance and Dev Corpn Ltd, Panaji	465.00	0.00	0.00
3.	Kerala State Dev Corpn for SCs & STs Ltd (KSDC), Thrissur	50.00	0.00	0.00
4.	Tripura STs Coop Dev Corpn Ltd (TSTDC), Agartala	0.00	300.00	489.49
5.	West Bengal SCs & STs Dev & Fin Corpn (WBSCTDC), Kolkata	0.00	500.00	0.00
6.	Shabari Adivasi Vitta Va Vikas Mahamandal Maryadit	0.00	0.00	100.97
Total:		520.00	520.00	590.46

During 2020-21 and 2021-22, no budget allocation was made under the scheme "Equity Support To National/State Scheduled Tribes Finance And Development Corporation (NSTFDC/STFDCs) for the authorized share capital under the scheme to the tune of Rs 750.00 crore has already been exhausted and as such no funds were released to STFDCs during 2020-21 and 2021-22.
